numbers of the would need fresh assistance of \$ 1100 mil hon For the year 1971 72 members simi larly endorsed India's requirements of new for \$ 1150 assistance commitment of against the indication ct million As assistance for \$945 million for 1970 71 Agreements have been signed to the extent of \$909 million and for the year 1971 72 indications were given for assistance of \$ 1027 million and Agreements were signed for \$768 million

Written Answers

FORFIGN LXCHANGE RESERVE

- 456 SHRI SUNDAR MANI PATEL Will the Minister of FINANCE be pleased to state
- (a) the position of India's foreign exchange reserve a on the 1st July, 1972, and
- (b) how does it compare with our foreign exchange reserve position during the corresponding period last fear?

THE MINISTER OF FINANCE (SHRI (a) and (b) India's Y B CHAVAN) foreign exchange reserves including Gold and SDRs were Rs 846 crores on 1st July, 1972 compared with Rs 787 crores as on 1st July, 1971 The figure for 1972 in cides fresh allocation of SDRs on 1st January 1972 amounting to Rs 747 ciotes

FLEORIS TO SLCURF ARMS BY PAKISTAN

- 457 SHRI SITARAM KESRI Will the Minister of DEFENCI be pleased to st ite
- (a) whether Government are aware of Pakistan's efforts to secure more arms aid from the CINTO countries and
- (b) if so, the Government's reaction thereto?

THE MINISTER OF DEFENCE (SHRI INCUVAN RAM) (a) Yes Sit

(b) Arms aid to Pakistan by CENTO, countries would not be conductive to the

Consortium endorsed establishment of durable peace in the subthe World Bank's assessment that India continent Government are keeping a close watch over the situation

> ACCOMMODATION FOR MARRIED MILITARY PERSONNLL

SHRIMATI LAKSHMI KUMARI * 45₀ CHUNDAWAT SHRIMATI SITA DEVI SHRI GANESH LAL MALI SHRIMATI SAVITA BEHEN

Will the Minister of DEFENCE be plea sed to state

- (a) whether it is a fact that Married Officers and other ranks of the Armed Forces entitled to accommodation are not being provided with cent per cent Govern accommodation at family stations, ment and
- (b) If so the details of the steps that Government are taking to mitigate hardship of the married Officers and Jawans?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) (a) and (b) A State ment is laid on the Table of the Sabha

STATEMENT

- (a) It is a fact that it has not been feasible to provide all entitled Forces personnel including officers with Government accommodation at stations
- (b) Efforts are being made to make good the deficiencies of Married Accommodation by new constructions In the meintime, following steps have been taken to miti hardship of Officers and Jawans -
 - (1) Government have hared private accommodation at selected stations for allotment to Married Officers and other en titled Armed Forces personnel
 - (ii) Officers are permitted to hire married accommodation on their own and

to claim reimbursement of the difference between approved rent of the accommodation and the rent that would have been recovered from the officer had he occupied Government accommodation

(iii) JCOs and ORs of the Army and equivalents in the Navy and Air Force are also allowed to hire Married Accommodation and claim compensation in lieu of quarters

भारत-पाक युद्ध मे अपग हुए सैनिक

*459 श्री पोताम्बर दास
श्री जगदम्बी प्रसाद यादव
श्री प्रेम मनोहर
डा० भाई महावोर
श्री ना० कु० शेजवलकर

क्या रक्षा मनी 14 मार्च, 1972 का राज्य सभा मे अताराकित प्रक्त सख्या 5 के दिये गये उत्तर का देखां और यह बतान की क्या करेंगे कि 1971 वे भारत-पाक युद्ध में कितने सैनिक अपग हुए, उनमें में कितना का पुनर्वाम हो चुका है और शेष का कब तक पुनर्वाम की जायेगा।

F[SOLDIFRS DISABLED IN INDO PAK WAR

1459 SHRI PITAMBER DAS

SHRI J P YADAV

SHRI PREM MANOHAR

DR BHAI MAHAVIR

SHRI N K SHEJWALKAR

Will the Minister of DFFENCE be pleased to refer to the reply to Unstarted Que tion No 5 given in the Rajya Sabha on the 14th March 1972 and state the number of soldiers disabled during 1971 Indo-Pak war how many of them have been rehabilitated and by when the rest of them will be rehabilitated?

रक्षा मत्नी श्री जगजीवनराम उन वार्मिका को जा कि 1971 व भारत पाव युद्ध में घायल हुए थे, यभी तत अवाक्ततात्रा के कारण सेवामुक्त नहीं किया गया है क्योंकि या ता उनकी चिकित्सा चल रही है या वे बिमारी के नारण अवकाश पर है। वे बदस्तूर सैनिक सेवा में हैं, और अपन पूरे वेतन तथा भन्ने प्राप्त कर रहे है। सेवा मुक्त हान पर उनकी असमर्थता के अनस्प उन्हें पेणन दी जायगी। तथापि इसी बीच म उनसे हरेक से व्यक्तियन रूप से सम्पर्क करक, उनक एत-व्यवस्थापन के सबध म उनकी अशक्तता वे अनुरूप उपयुक्त प्रारम्भिक नाय प्रारम्भ कर दिया गया है। इसम पूर्व कि युद्ध में अशक्त हुए नामिक सेवा करने म असमर्थता के आधार पर सेवा मुक्त हो सरवार उनके पुनव्यंवस्थापन हाने म महायता देन वा इरादा रह्यती है।

DEFENCE MINISTER OF THE (SHRI JAGJIVAN RAM) The personnel wounded in the 1971 Indo Pak war have not so far been discharged from service on account of disabilities, since they are still undergoing medical treatment or are on sick leave. They continue to be in military service and draw their full pay and allo-In the event of their being dis charged, they will be granted pensions according to the degree of their disablement Preparatory work, however, is being done in the meantime by contacting their individually in order to decide the appropriate mode of rehabilitation for each of them, suited to his disability Government intend to assist in the rehabilitation of the war disabled military personnel before they are invalided out of service]

ALLOCATION OF FUNDS FOR DEFENCE BY PAKISTAN

460 SHRIMATI SUMITRA G KUI KARNI Will the Minister of DEFI NCF be pleased to state

- (a) whether Government are aware that the Government of Pakistan have allocated large funds for building up its defence line, and
- (b) if so the reaction of the Government of India thereto?